

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/84/2016
NAME OF THE PETITIONER(S) : K. B. Vijay
NAME OF THE RESPONDENT(S) : Exertion Technology Private Limited & 6 others
UNDER SECTION : 111, 397/398 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. S. Manjula Devi, ADVY
For KSR & Co company Secretaries
CBE

For Respondents



2. K. Gautham Kumar
Athiban Vijay A.K

Counsel for Petitioner



ORDER

Counsel for both parties present. Counsel for respondents in CA-1/2014 sought further time for filing counter as she has not received copy of the said CA. Counsel for petitioner is directed to serve a copy of the CA to enable the other side to file their counter. Time extended at request. Put up on **28.11.2016 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)